

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 5090/2025

SUBHASH SINGH THAKUR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 24-02-2026 This appeal was called on for hearing today.

For Appellant(s) : Mr. Amit Sangwan, Adv.
Mr. Divyesh Pratap Singh, AOR

For Respondent(s) : Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.

Mr. Aaditya Aniruddha Pande, AOR

Ms. Shwetal Shepal, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 5 have already filed counter affidavit.
Ld. Counsel for the appellant has also filed rejoinder affidavit.

Scanned copies of original records of High Court and Trial Court have not been received.

Let reminder be issued.

List again on 25.3.2026.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar